

V Addl. District and Sessions Court, Tiptur
Cause list on 05.06.2020

Morning session

Sl.No	Case No.	Parties Names	Stage	Advocate Name
1	A.S.10001/2013	M/s. Fiza Developers & Inter Trade Pvt.Ltd., V/s Balaji Produce Company	Hearing	Venu.C C.N.K
2	A.S.10001/2018	M/s. Fiza Developers & Inter Trade Pvt.Ltd., V/s M/s. Balaji Produce Company	Hearing	Krishnamurthy.B.G
3	R.A.10013/2018	Chandrashekaraiah V/s A.M.Parashivamurthy & another	Arguments	Channewgoda.C
4	R.A.10039/2017	Parvathamma V/s Nagarajaiah & others	Arguments	K.S.R.I G.S.M
5	P & Sc.10004/2018	D.M.Mahalingegowda V/s Chandramma & others	Arguments	K.R.Dayananda
6	R.A.10031/2019	N.B.Kanchiraya V/s Bhavanamma & others	Arguments	Balakrishna.K.B
7	M.A.10003/2019	K.R.Swamy & others V/s S.Girish Kumar & others	Arguments	Somasundar.S

8	CrI.A.10007/2019	Adhithya.T.J V/s Vijayakumar.S.K	Arguments	Udayashankar.T.T Yogananda.M.K
9	CrI.A.10021/2017	N.S.Satheesh V/s B.T.Nanjaiah	Arguments	Krishnamurthy.B.G
10	CrI.A.10017/2018	Jakeer Pasha V/s State by Huliya Police	Arguments	Sathish.B Public Prosecutor
Afternoon session				
11	CrI.A.10033/2018	NagarajaNaika V/s State by Excise Police Station, C.N.Halli	Arguments	Somasundar.S
12	CrI.A.10034/2018	M.G.Somashekara @ Somashekaraiah V/s D.B.Lakshmanagowda	Arguments	Channakeshava.B.K
13	CrI.R.P.10004/2019	Dayananda @ Basavaraju V/s Latha & another	Arguments	Sathish.B
14	CrI.A.10002/2019	State by Huliya Police V/s Lakshmiddevamma & another	Arguments	Public Prosecutor

15	Crl.R.P.10027/2019	Varalakshamma V/s Pooja @ Vanitha & another	Arguments	Krishnamurthy.B.G Public Prosecutor
16	Crl.R.P.10002/2020	G.T.Vishnuvardhan V/s C.S.Ramakrishnashetty	Arguments	Krishnamurthy.B.G H.C.R
17	Crl.R.P.10003/2020	Yogish V/s Dhananjaya.M	Arguments	Krishnamurthy.B.G
18	Crl.R.P.10004/2020	S.G.Paramesh V/s M.R.Gowramma & others	Arguments	Jagadeesh.B.D
19	Crl.Misc.10098/2020	Jayanna V/s State by Handanakere Police	Arguments	Karunakar.M.B Public Prosecutor
20	Crl.Misc.10095/2020	Ashoka & another V/s State by Hulyiar Police	Order	T.G.Shrikara Public Prosecutor

Date: 04.06.2020

Place: Tiptur

Sd/-
V Addl. District and Sessions, Judge
Tiptur.

Senior Civil Judge and JMFC Court, Tiptur**Cause list on 05-06-2020****Morning session**

Sl. No	Case No.	Parties Names	Stage	Advocate Name
1	RA 5/2017	Parvathamma V/s Assistant Commissioner	Arguments	NGS
2	RA 6/2017	N.S. Kumar V/s Shivashankaraiah	Arguments	KSRI
3	RA 8/2017	Drakshayanamma V/s Shivananjamma	Arguments	TKU
4	RA 10/2017	V.S. Nanjamari V/s Lakshmiddevamma	Arguments	KSRI
5	RA 12/2017	M. Chandrashekar V/s Gangadharappa	Arguments	HL
6	RA 14/2017	Gangamma V/s Lingaraju	Arguments	TNN
7	RA 15/2017	Gangadharaiah V/s Shivanna	Arguments	TNN
8	RA 16/2017	Thimmaiah V/s Bhagyamma	Arguments	KBL
9	RA 17/2017	Revannasiddaiah V/s Shivalingaiah	Arguments	HCR
10	RA 18/2017	Ramanna V/s Siddappa	Arguments	HNS

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Senior Civil Judge and JMFC Court, Tiptur

Cause list on 05-06-2020

Afternoon session

Sl. No	Case No.	Parties Names	Stage	Advocate Name
11	RA 20/2017	Prathiba V/s Gurushanthaiah	Arguments	BDJ
12	RA 21/2017	P.S. Lokesh V/s Rangaswamy	Arguments	CC
13	MA 2/2017	S.M. Maheswari V/s S.M. Lakshmiddevamma	Arguments	TNA
14	RA 22/2017	Kempamma V/s Hampanna	Arguments	SS
15	RA 25/2017	Hareesh Deveeramma	Arguments	HKN
16	RA 26/2017	B.R. Ramaswamy V/s Gangadharaiah	Arguments	TKU
17	MVC 639/2017	Bandaiah V/s NICT	Arguments	HRK
18	MVC 640/2017	Vishwanatha V/s Sadananda H.P.	Arguments	HRK
19	RA 27/2017	Rajani Ramakanth Pai V/s Hemavathi	Arguments	XXX
20	RA 28/2017	B. Lalithamma V/s Y.R. Somashekaraiah	Arguments	XXX

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Senior Civil Judge and JMFC, Tiptur.

Prl. Civil Judge and JMFC Court, Tiptur

Cause list on 05-06-2020

Morning session

Sl.No	Case No.	Parties Names	Stage	Advocate Name
1	OS 45/2019	Geetha V/s Ramaswamy and others	For Arguments	UR / TLP
2	OS 374/2017	G. Nagaraju V/s Hemakanth and others	Hearing on IA	KLG / SS
3	OS 294/2017	S.B. Janardhana V/s Ramasubramanyam and others	Arguments	KSRI / HL
4	OS 341/2017	S. Raghavendra V/s S.K Yellappa	For Hearing	HCR / TKU
5	OS 366/2017	Chandrappa V/s M/s Adani Green enery and another	For hearing on IA	MCN / KSV
6	OS 33/2015	G.S Kempegowda and others V/s G.S Rangaswamy and others	For arguments	BDJ / FK
7	OS 369 /2014	Doddamma and others V/s Nagamma and others	For arguments	KSRI / KNG
8	OS 439/2014	D. Thimmayappa V/s Basavaraju and others	For hearing on IA	HCR / SS / HB
9	CC 1263/2010	T.B. Chandrashekar V/s Kantharaju	For Arguments	TNN / GSM
10	CC 1499/2013	Excise P.S V/s Hemantha and others	For Arguments	APP / SS

Afternoon session

11	O.S. 445/2015	Prema V/s Gangamma	For hearing on IA	NRR / GSM
12	OS 205/2012	Bhuvaneshwari education Society Govind Raj Singh V/s S.L. Kappannaswamy	For Argumnts	SVS/ TKU / BCB
13	HRC 1/2016	Mallikarjuna V/s Rudraradya	For hearing	KSRI / TKU
14	OS 377/2016	Khurshidunnisa and others V/s Rahima bi and others	For argumnets	FK / MRG
15	OS 9/2017	Chowrappa and another V/s Sri Kireethappa	For hearing	HL / KSRI
16	OS 37/2018	T.M Raghunandan V/s M.D. Shekhar	For hearing	KSRI / SS
17	FDP 16/2017	Jhanavi.H V/s Vasanthamma	For hearing	KSRI / RG / RS
18	OS 152/2016	Sudhakhar B.S V/s Shanthamma and others	For hearing	MRG / GRM
19	CC 1633/2014	Rural P.S V/s Sridhara	For arguments	APP / MCN
20	CC 183/2017	Kibbanahalli P.S V/s Shekarappa K.M	For hearing	APP / MD

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